

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2714

ANSWERED ON:10.12.2012

UNEMPLOYMENT

Biswal Shri Hemanand ;Nirupam Shri Sanjay Brijkishorilal ;Pandey Saroj;Patil Shri A.T. Nana;Rajendran Shri C.

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the State-wise number of unemployed persons, both educated and uneducated including SCs/STs and OBCs in the country as on date especially in Maharashtra;
- (b) whether the Government proposes to provide reservation for such unemployed youths including SC/ST and OBC category in the private sector;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether there is any proposal to increase the number of shifts in the factories to reduce unemployment in the country and if so, the details thereof;
- (e) whether the Government is also aware that educated unemployed persons have to face great difficulties in getting loan for self-employment;
- (f) if so, the action taken by the Government in this regard; (g) whether various posts that are falling vacant are not being filled up; and (h) if so, the details of various schemes or employment policy formulated by the Government for providing employment to the unemployed persons in the country?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

(a) As per latest information available, state-wise number of both educated and uneducated job seekers including SCs/STs and OBCs, all of whom may not necessarily be unemployed, registered with employment exchanges in the country as on 31-12-2009 is at Annex.

(b & c) There is no such proposal under consideration of Government. However, a Group of Ministers was formed in September, 2004, to examine issue of affirmative action, including reservation in private sector, and to initiate a dialogue with industry and other associations to fulfill aspirations of youth belonging to Scheduled Castes and Scheduled Tribes. The Group met five times and also held consultations with representatives of Apex Industry Associations. In October, 2006 a Coordination Committee was constituted under the chairmanship of Principal Secretary to the Prime Minister, to carry forward the dialogue with industry on affirmative action in private sector. The Committee held discussions with representatives of Apex Industry Chambers/Associations. As decided in the third meeting of the Coordination Committee held on 11.7.2008 a Group of Officers has been constituted in September, 2008, to study the issue of providing fiscal incentives to industries for setting up manufacturing units in backward districts with large SC/ST population. Meetings of this Group of Officers and the apex industry associations were held in September, 2008 and February, 2009. It was decided that the experiences of states in promoting industrialization and enhancing employment of SC/ST groups through incentives would be studied for designing a suitable fiscal incentive scheme for setting up manufacturing units in backward districts with large SC/ST population.

(d) Ministry of Labour & Employment has no proposal to increase the number of shifts in the factories under the purview of Factories Act, 1948.

(e) No specific case of difficulties faced by educated unemployed for getting loan for self employment has been reported to Ministry of Labour & Employment.

(f) Does not arise.

(g) As per the latest information available, the estimated number of vacant posts of regular Central Government Civilian employees as on 1st March, 2010 is 5,33,936.

(h) Government of India has been implementing various employment generation programmes, such as, Swarna Jayanti Shahari Rozgar Yojana (SJSRY); Prime Minister's Employment Generation Programme (PMEGP); National Rural Livelihood Mission(NRLM) and Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) besides entrepreneurial development programmes run by the Ministry of Micro, Small & Medium Enterprises.

